

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:1457

ANSWERED ON:09.08.2011

IRRIGATED LAND

Mandal Shri Mangani Lal;Shekhawat Shri Gopal Singh

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) the total irrigated area, out of the total cultivated land area in the country, State- wise;
- (b) whether the Government has fixed any time limit to bring the non-irrigated areas in the country under irrigation;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE, FOOD PROCESSING INDUSTRIES AND PARLIAMENTARY AFFAIRS (SHRI HARISH RAWAT)

(a): The total irrigated area, out of the total cultivated land area in the country, state- wise during 2008-09 is at annexure-I.

(b) & (c): As per the information received from Ministry of Water Resources, irrigation is one of the components for development of rural infrastructure under Bharat Nirman. The details of time limits fixed by the Government to bring the non- irrigated areas in the country under irrigation through the irrigation component of Bharat Nirman are given in the table below:

(in million hectare)

Year Target

2005-06 1.90

2006-07 2.40

2007-08 2.40

2008-09 2.85

2009-10 1.75

2010-11 1.75

(d): The question does not arise